

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

30. TCP 57/2011

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Kiran Nathmal Ramani**  
**V/s**  
**Praveen Jewellers Pvt. Ltd.**

**Section: 397-398 of Companies Act, 2013**

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**ORDER**

Adv. Meghna Vijay appeared for the Respondent. None appeared for the Petitioner. List this matter on **06.11.2023**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**